

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

Appeal No. 141/252/ND/17

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018.**

**NAME OF THE COMPANY:** VKM Logistics Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 252**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Neeraj Kr. Gupta, Advocate Mr. Munish Kumar, PCS		
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	For the Respondent (s)	: Mr. Omkar Singh, Counsel for IT Dept.		
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**ORDER**

Show Cause notice be issued to the ROC as to why report has not been filed in this case.

To come up on 2<sup>nd</sup> February, 2018.



**(Deepa Krishan)**  
**Member (T)**



**(Ina Malhotra)**  
**Member (J)**